

# **Central Administrative Tribunal Principal Bench, New Delhi**

C.P. No.450/2016 in O.A. No.318/2016

Thursday, this the 10<sup>th</sup> day of November 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman**  
**Hon'ble Mr. Shekhar Agarwal, Member (A)**

1. Subhash Chand,  
S/o Shri Baldev Singh,  
Aged about 52 years,  
R/o 28/1046 Baba Kark Singh Marg,  
New Delhi.
2. Badley Singh,  
S/o Shri Daya Ram,  
R/o Village Gokul Pur,  
New Delhi.
3. Davender Kumar,  
S/o Shri Uday Singh,  
R/o S-390, Gali No.5,  
Said Nagar, Sahiba Baad,  
Uttar Pradesh.
4. Burfi Devi,  
W/o Shri Raghu Rail Singh,  
Ghaziabad, Uttar Pradesh.
5. Mohni Devi,  
W/o Ziaya Lal,  
R/o Village Palam,  
New Delhi.
6. Krishna Rathi,  
W/o Shri Ramesh Kumar,  
R/o DIZ Area, New Delhi.
7. Balbir Singh,  
S/o Shri Rattan Singh,  
R/o Village Sayad Nagar,  
Paschim Vihar,  
New Delhi.
8. Krishna Bai,  
W/o Jai Narayan,  
R/o Bhadurgarh,  
Haryana.

Note: All the applicants are Lab Attendants.

..Applicants

(Mr. M D Jhangra, Advocate for Dr. S P Sharma, Advocate)

Versus

1. Dr. Jagdish Prasad (DGHS)  
Office at Nirman Bhawan  
Ministry of Health  
New Delhi.
2. Dr. A.K. Gadpayle (Add DGHS/MS & Dir)  
PGI, Dr. Ram Manohar Lohia Hospital  
New Delhi
3. Dr. A.K. Sen (Add DGHS & HOD Labs)  
Dr. Ram Manohar Lohia Hospital  
New Delhi

..Respondents

(Mr. Gyanendra Singh, Advocate)

### **O R D E R (ORAL)**

#### **Justice Permod Kohli:**

Mr. Gyanendra Singh, learned counsel for respondents has filed a status report annexing thereto a copy of the communication dated 28.09.2016 addressed to Mr. Ashish Dogra, Advocate. Vide the said communication, the claim of the applicants has been declined. The Tribunal vide its judgment dated 25.01.2016 directed the respondents to consider the representation. As a matter of fact, the issue raised in the legal notice and the representation is the same. The applicants themselves have placed on record copy of the legal notice as Annexure-B.

2. In this view of the matter, the judgment of the Tribunal stands complied with. Proceedings dropped.

**( Shekhar Agarwal )**  
**Member (A)**

**( Justice Permod Kohli )**  
**Chairman**

**November 10, 2016**  
**/sunil/**